

ITEM NO.50

COURT NO.8

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW(C) No(s). 6/2021

IN RE CHILDREN IN STREET SITUATIONS

Petitioner(s)

VERSUS

Respondent(s)

(IA No. 60182/2022 - APPLICATION FOR PERMISSION
 IA No. 65924/2022 - APPLICATION FOR PERMISSION
 IA No. 25476/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 64697/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 25345/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 6462/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 6393/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 25655/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 165478/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 25546/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75543/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 19193/2022 - EXEMPTION FROM FILING O.T.
 IA No. 2125/2022 - EXEMPTION FROM FILING O.T.
 IA No. 25540/2022 - EXEMPTION FROM FILING O.T.
 IA No. 42125/2022 - INTERVENTION APPLICATION
 IA No. 26600/2022 - INTERVENTION/IMPLEADMENT
 IA No. 42135/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

SMW(C) No. 4/2020 (PIL-W)

(IA No. 74294/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 86654/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 64373/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 106490/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 66078/2021 - CLARIFICATION/DIRECTION
 IA No. 115502/2022 - CLARIFICATION/DIRECTION
 IA No. 9678/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 66079/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 105407/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 139251/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 8020/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 29795/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 103990/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 139238/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 74139/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 79258/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 29743/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 66077/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 103479/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 137902/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 66808/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76604/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 14581/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 103339/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 137767/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 6264/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 61484/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76104/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 14448/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 65469/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 87334/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 134784/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 164115/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 59084/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75739/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 14077/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 65158/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 106492/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 155722/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75234/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 13962/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 155677/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 74593/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 9708/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 56612/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 66729/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 105604/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 148051/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 30270/2021 - EXEMPTION FROM FILING O.T.
 IA No. 74135/2020 - EXEMPTION FROM PAYING COURT FEE
 IA No. 74292/2020 - INTERVENTION APPLICATION
 IA No. 66075/2021 - INTERVENTION APPLICATION
 IA No. 86651/2021 - INTERVENTION APPLICATION
 IA No. 58712/2020 - INTERVENTION/IMPLEADMENT)

W.P.(Cr1.) No. 274/2020 (PIL-W)

(IA No. 139277/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10286/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 8311/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 97311/2020 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 597/2021 (PIL-W)

Date : 28-03-2023 These matters were called on for hearing today.

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 HON'BLE MR. JUSTICE VIKRAM NATH

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UPON hearing the counsel the Court made the following
O R D E R

List these matters tomorrow, i.e. 29.03.2023.

(DEEPAK SINGH)
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(ANJU KAPOOR)
COURT MASTER (NSH)